

62

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 603/(MAH)/2017

CORAM:

Present:

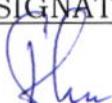
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Prachit Trading Company Pvt. Ltd.  
V/s.  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	VS Ichankar	PCS	

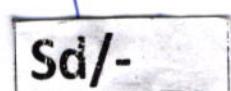
ORDER

CP 603/252(1)/NCLT/MB/MAH/2017

On costs of ₹50,000 payable to ROC, Pune, this Company petition is allowed, vide separate order.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)